

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH

(through web-based video conferencing platform)

Item No. 104
Cont. A (CA)- 02/425/JPR/2021
Connected With
CP No. 231/241-242/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Mentor Home Loans India Ltd. & Ors. ...Petitioners
Versus

Basant Kumar Goyal ... Respondent

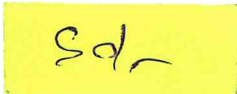
Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

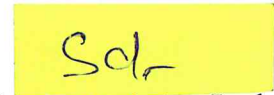
For the Petitioner : Shivangshu Naval, Adv.
Akanksha Noval, Adv.
For the Respondent : Sandeep Taneja, Adv.
Saurabh Jain, Adv.

ORDER

List the matter on 14.05.2024 & 15.05.2024 at 02:30 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 16, 2024